

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal 190 of 2010

Dated :25th April, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Paschim Gujarat Vij Company Limited ... Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s): Ms. Swapna Seshadri &
Ms. Ranjitha Ramachandran
Counsel for the Respondent(s): Mr. C.K. Rai & Mr. Wajesh Shafiq for R.2

ORDER

Written Submissions have been filed by the learned counsel for the Respondent.

Post the matter on **10.05.2011**. In the meantime, the learned counsel for the Appellant is directed to file the Written Submissions after serving copy on the other side.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/KS